

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 211**  
**(IB)-496(ND)2018**  
**IA-1046/2024**

**IN THE MATTER OF:**  
**Bindals Merchandise**

... **Applicant/Petitioner**

**Versus**

**M/s. Maple Realcon Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 09.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Shree Prakash Sinha, Adv. Rishabh Kumar  
Sinha, Adv. Rakesh Mishra

**For the Respondent** : Adv. Vijay Kumar R-2 in IA-1046/2024, Adv. M.  
Hersh, Adv. Kailesh Ram for R-1

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is re-notified to 13.05.2024.

**Sd/-**  
**(COURT FFICER)**